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No.K.13020/02/2017-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 04<sup>th</sup> January, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (1) Shri Justice Sandeep Sharma and (2) Shri Justice Chander Bhusan, Additional Judges of the Himachal Pradesh High Court, to be Judges of the Himachal Pradesh High Court with effect from the date they assume charge of their respective offices.

*MJP*  
*4/1/2018*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

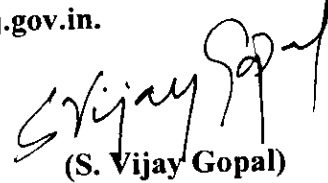
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13020/02/2017-US.II

Dated 04.01.2018

Copy to:-

1. (1) Shri Justice Sandeep Sharma and (2) Shri Justice Chander Bhusan, Additional Judges, Himachal Pradesh High Court, Shimla.
2. The Secretary to the Governor of Himachal Pradesh, Shimla.
3. The Secretary to the Chief Minister of Himachal Pradesh, Shimla.
4. The Secretary to the Acting Chief Justice, Himachal Pradesh High Court, Shimla.
5. The Chief Secretary, Government of Himachal Pradesh, Shimla.
6. The Registrar General, Himachal Pradesh High Court, Shimla.
7. The Accountant General, Himachal Pradesh, Shimla.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 23382978